CENTRAL ADMINISTRTIVE TRIBUNAL LUCKNOW BENCH LUCKNOW.

C.C.P. NO. 51/2006 IN O.A. NO. 168/2006 (D)

THIS, THE 18TH DAY OF MAY,2006.

HON'BLE SHRI JUSTICE KHEM KARAN, VICE CHAIRMAN HON'BLE SHRI. N. D. DAYAL MEMBER(A)

Aditya Asthana, aged about 46 years, son of Late J.P. Asthana, resident of 8, Faizabad Road, Lucknow.

Applicant.

By Advocate Shri P. Shukla.

Versus

Shri Krishna Palk Singh, Chief Engineer Upper Ganga Basi Organization Cenral Water Commission, Lucknow.

Respondents.

Order (Oral)

By Hon'ble Shri Justice Khem Karan, Vice Chairman.

Shri P. Shukla appearing for the applicant states that timee the orders of the Tribunal have already been complied with by the respondents, so the contempt proceedings are dropped and there is no need for issuing notice to the respondents.

(N.D. Dayal)

Member(A)

(Khem Karan) Vice Chairman